

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:908

ANSWERED ON:03.12.2015

Road Accidents

Adsul Shri Anandrao ;Ahlawat Smt. Santosh;Bohara Shri Ramcharan;Boianapalli Shri Vinod Kumar;Chavan Shri Harishchandra Deoram;Choudhary Shri Ram Tahal;Dhotre Shri Sanjay Shamrao;Galla Shri Jayadev;K. Shri Parasuraman;Khairi Shri Chandrakant Bhauro;Mahtab Shri Bhartruhari;Pal Shri Jagdambika;Parthipan Shri R.;Patil Shri Shivaji Adhalrao;Reddy,Kotha Prabhakar;Saraswati Shri Sumedhanand;Shewale Shri Rahul Ramesh;Shrirang Shri Chandu Barne;Singh Shri Ravneet;Teacher Smt. P.K.Sreemathi;Verma Shri Rajesh;Yadav Shri Dharmendra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of road accidents that have taken place in the country during each of the last three years, State-wise;
- (b) whether the reasons have been identified for the cause of such accidents including suggestions received from various quarters;
- (c) if so, the details thereof along with the steps taken to reduce the cases of accidents along with the Highways including setting up of trauma centres, State-wise;
- (d) whether a separate department/ authority is proposed to be set up to deal with the issues related to road and vehicle safety; and
- (e) if so, the details and current status thereof?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

- (a) State/Union Territory-wise details of total number of accidents during the calendar year 2012 to 2014 is at annexure- I.
- (b) &(c) Yes, Madam. The details of causes of road accidents during the calendar year 2014 is placed at annexure-II.

The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:

- (i) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- (ii) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- (iii) The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- (iv) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- (v) Road safety has been made an integral part of road design at planning stage.
- (vi) Road Safety Audit of selected stretches of National Highways.
- (vii) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- (viii) Advocacy/Publicity campaign on road safety through the electronic and print media.
- (ix) Tightening of safety standards for vehicles like Seat Belts, Power-steering, anti-lock braking system etc.
- (x) Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.
- (xi) Identification and rectification of black spots (accident prone spots)
- (xii) Launch of pilot projects for providing cashless treatment of road accident victims on Gurgaon – Jaipur, Vadodara – Mumbai stretch of National Highways No. 8 and Ranchi – Rargaon - Mahulia stretch of National Highway No. 33.

The Ministry of Health and Family Welfare in the 11th Five Year Plan (FYP) initiated a scheme titled "Capacity Building for developing trauma care facilities in Govt. Hospitals on National Highways" which continues in the 12th FYP. The overall objective of the scheme is to bring down preventable deaths because of road accidents to 10 per cent by developing a pan-India trauma care network in which no trauma victim has to be transported for more than 50 Km and a designated trauma center is available at every 100 km on the National Highways.

In the 11th FYP, a total of 140 trauma care facilities were sanctioned under the scheme and Pradhan Mantri Swasthya Suraksha

Yojana (PMSSY) along the Golden Quadrilateral Corridor (5846 Kms) & North - South, East-West Corridor-(7716 Kms) as per details given in Annex III. The details of functional trauma care facilities are given in Annex-IV.

During the 12th FYP it is proposed to establish additional 85 trauma care facilities. Till date 30 new trauma care facilities have been approved in 13 States and Union Territories as per details given in Annex-V.

(d) & (e) Ministry of Road Transport & Highways proposes to create a separate Department namely Department of Road Transport under the Ministry of Road Transport & Highways. For the purpose the note for Committee of Secretaries (COS) has been prepared and submitted to Cabinet Secretariat for approval.